

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

(For Renewal of F.D.R)

Date : 12-03-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Manu Bajaj, Adv.
M/S. Parekh & Co., AOR

For Respondent(s)

Mr. Lakshmanan R., Adv.
Ms. Devyani Gupta, Adv.
Mr. Amit Anand Tiwari, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. is renewed for a further period of six months
from the due date of its maturity.

ANIL LAXMAN PANSARE
Registrar